To make the Multi-sectoral Development Programme more effective and more focused on the targeted minorities, the programme has been revamped in June 2013 and the unit area of planning has been changed to identified minority concentration blocks/towns/cluster of villages instead of district. Now, the programme is being implemented in 710 Minority Concentrations Blocks (MCBs) and 66 Minority Concentrations Towns (MCTs).

## **15-Point Programme for welfare of minorities**

2237. SHRI HUSAIN DALWAI: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the Prime Minister's New 15-Point Programme for welfare of minorities is still in operation;

- (b) the manner in which Programme is being implemented; and
- (c) the extent to which the Programme has been able to achieve its objectives?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) Yes, Sir.

(b) Prime Minister's New 15 Point Programme for the welfare of minorities is an overarching programme, which covers various schemes/initiatives of different Ministries/ Departments. In order to ensure that the benefits of various Government schemes flow equitably to minorities, this programme envisages location of a certain proportion of development projects in minority concentration areas. It also provides that, wherever possible, 15% of targets and outlays under various schemes should be earmarked for minorities. Presently 24 schemes/initiatives of 11 different Ministries/ Departments are covered under this Programme, which are being implemented by concerned Ministries/departments as per the guidelines of individual schemes/ programmes. Some of the schemes/initiatives under this programme are exclusively for minority communities. The programme provides for a structured monitoring system at the Centre, State and District Levels. The schemes included under this programme are given in Statement (*See below*).

(c) Ministry of Minority Affairs being the nodal Ministry for Prime Minister's New 15 Point Programme, reviews and monitors the progress of implementation of various schemes/ initiatives included under this programme which are being implemented by different Ministries, in review meetings held on quarterly basis under the Chairmanship of Secretary (Minority Affairs) with the Nodal Officers of concerned Ministries/ Departments. The progress of implementation of the programme is monitored by a Committee of Secretaries once in six months and a report is submitted to the Cabinet.

(d) The achievements made under PM's New 15-Point Programmes for welfare of minorities since its inception are given in Statement.

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## Statement

Prime minister's new 15-point programme and the	
achievements made thereunder	

	PM's New 15- Point Pro- gramme	Schemes/ initiatives	Achievementssince2006-07 till 30.09.2014 (As per the infor- mation furnished by concerned Ministries from time to time).
1	2	3	4
1.	Equitable avail- ability of ICDS Services	velopment Services (ICDS) scheme provid-	During 2006-07 to Septem- ber 2014, 70,371 AWCs/Mini AWCs have been operation- alised in minority concentrated blocks. M/o WCD has informed that out of 2.41 lakh sanctioned AWCs/Mini AWCs (cumula- tively) in identified 1,228 mi- nority blocks where minority population is 25% and above, 2.40 lakh AWCs/Mini AWCs are already operationalized.
2.	Improving ac- cess to School Education	<ul> <li>(i) Sarva Shiksha Abhi- yan (SSA) and Kasturba Gandhi Balika Vidalayas (KGBVs) - Ministry of Human Resource Dev-el- opment</li> </ul>	<ul> <li>Under SSA the following works have been taken in the minority concentration districts:</li> <li>Primary schools constructed: 16,043</li> <li>Upper primary school cons-tructed: 8,151</li> <li>Additional classrooms cons-tructed: 234,298</li> <li>New primary schools opened:</li> </ul>

408	Written Answers	to [RAJYA SABHA]	Unstarred Question
1	2	3	4
			• Upper primary schools ope ned : 11,871
			• No of teachers sanctioned 125,386
			No. of KGVB sanctioned and operationalised: 555
3.	Greater resourc- es for teaching Urdu	Teaching of Urdu Minis-	During 2006-07 to 2009-10 ₹ 3.7 crores released for 2046 Urdu teachers. No financial as sistance has been released for the last four years. The scheme for appointment of Urdu teachers has been modi- fied and the requirement of 25% Urdu speaking population in a locality before Urdu teachers are appointed has been dropped As per the Office Order issued on 03.03.2014, the Deptt. of School Education & Literacy has advised the State Govts. to appoint Urdu teachers in Govt Schools where 15 or more stu- dents request for teaching of
4.	Modernizing	(i) Scheme for Provi-	
	Madarsa Edu- cation		99,243 teachers assisted with an amount of ₹ 797.72 crore.
		source Development	(ii) 868 minority institutions assisted and ₹ 134.03 crore re-
		<ul><li>(ii) Scheme for Infra- structure Development</li><li>of Minority Institutions</li></ul>	leased.
		(IDMI) - Ministry of Hu- man Resource Develop-	

1	2	3	4
5.	Scholarships for meritorious students from minority com- munities	<ul> <li>(i) Pre-Matric Scholarship</li> <li>Ministry of Minority Affairs</li> <li>(ii) Post-Matric Scholarship - Ministry of Minority Affairs</li> <li>(iii) Merit-cum-Means</li> <li>Scholarship - Ministry of Minority Affairs</li> </ul>	(i) 3,34,29,537 pre-matri schol-
6.	Improving educational infrastructure through the Maulana Azad Education Foundation	(iv) Maulana Azad Na- tional Fellowship - Minis- try of Minority Affairs Grant in Aid to Maulana Azad Education Founda- tion (MAEF) for promo- tion of education-Minis- try of Minority Affairs	The corpus of MAEF was in- creased from ₹ 200 crore to ₹ 750 crore during the Elev- enth Plan. The corpus has been approved for further enhanced to ₹ 1,250 crore during the Twelfth Plan. The present cor- pus of MAEF is ₹ 1,023 crore.
7.	Self-Employ- ment and Wage Employment for the poor	Gram Swarojgar Yojana (SGSY) renamed as Na- tional Rural Livelihoods Mission (NRLM) - Minis- try of Rural Development (ii) The Swarnjayanti Shahari Rojgar Yojana (SJSRY) renamed as Na-	<ul> <li>(i) 11,71,038 persons from minorities communities assisted under Swarnjayanti Grameen Swarojgar Yojana (SGSY) / Aajeevika.</li> <li>(ii) 567,723 beneficiaries from minority communities assisted under different sub¬schemes of SJSRY/ NULM and an amount of ₹ 256.82 crore released.</li> </ul>

410	Written Answers	to [RAJYA SABHA]	Unstarred Questions
1	2	3	4
8.	Upgradation of skills through technical train- ing	trial Training Institutes (ITIs) into Centres of Ex-	₹ 154.60 crore have been spent on upgradation of 60 ITIs lo- cated in minority concentrated districts into Centre of Excel- lence.
9.	Enhanced credit support for eco- nomic activities	NMDFC by providing it greater equity support - Ministry of Minority Af- fairs (ii) Priority Sector Lend- ing by Public Sector	<ul> <li>(i) A total amount of ₹ 500 crore has been given to NMDFC as equity support durng Eleventh Plan. During 2012-13, ₹ 96.64 crore has been given as equity support to NMDFC.</li> <li>(ii) PSL to minorities have crossed 15% benchmark. The Priority Sector Lending (PSL) disbursement for minorities has steadily increased from 10.6% in 2007-08 to 15.76% as on 30.09.2014. An amount of ₹ 248,993.16 crore has been given as on 30.09.2014 as loan to minority communities under PSL.</li> </ul>
11.	Recruitment to State and Cen- tral Services	consideration in recruit- ment to minorities (For this purpose, the compo- sition of selection com- mittees should be repre- sentative) - Department of Personnel & Training (ii) Free Coaching and Al-	<ul> <li>(i) Guidelines regarding inclusion of minority member in selection committees and wide publicity to Government vacancies has been issued by DoPT in July, 2007, which are being reiterated by DoPT from time to time.</li> <li>(ii) 50,903 minority students given free coaching and an amount of more than ₹ 115.89 crore released.</li> </ul>

Written Answers to	[1

5	411

1	2	3	4
11.	Equitable share in rural housing scheme	(i) Indira Awas Yojana (IAY)	2,805,352 houses sanctioned for minority communities and ₹ 9332.54 crore spent under In- dira Awaas Yojana (IAY).
12.	Improvement in condition of slums inhabited by minority communities	(i) Integrated Housing & Slum Development Pro- gramme (IHSDP) - Min- istry of Housing & Urban Poverty Alleviation	<ul> <li>(i) Projects of ₹ 2,133.09</li> <li>(19.61% of total) in 102 cities/</li> <li>towns having substantial minority population (11.51% of total) sanctioned under IHSDP.</li> </ul>
		<ul><li>(ii) Basic Services for Urban Poor (BSUP) - Ministry of Housing &amp; Urban Poverty Alleviation</li><li>(iii) Urban Infrastructure</li></ul>	<ul> <li>(ii) Projects of ₹ 6,228.57 crore</li> <li>(23.44% of total) in 17 cities/</li> <li>towns having substantial minority population (26.15% of total) sanctioned under BSUP.</li> </ul>
		and Governance (UIG) - Ministry of Urban Devel- opment	<ul><li>(iii) Projects of ₹ 10259.78</li><li>(15.81% of total) in 18 cities/</li><li>towns having substantial mi-</li></ul>
		(iv) Urban Infrastructure Development Scheme for	nority population (27.69% of total) sanctioned under UIG.
	Small and Medium Towns (UIDSSMT) - Ministry of Urban Development (v) National Rural Drink- ing Water Programme (NRDWP) - Ministry of		<ul> <li>(iv) Projects of ₹ 2048.91</li> <li>(9.87% of total) in 95 cities/</li> <li>towns having substantial minority population (11.59% of total) sanctioned under UIDSS-MT.</li> </ul>
		Drinking Water & Sani- tation.	(v) 95,183 habitations with substantial minority population covered under National Rural Drinking Water Programme under NRDWP.

412	Written Answers	to [RAJ	YA SABHA]	Unstarred Questions
1	2	3		4
13.	Prevention of communal incidents		harmony -	MHA has issued revised guide- lines to the States and Union Territories in June, 2008 to pro- mote communal harmony.
14.	Prosecution for communal offences			For dealing with the communal situation in the country, M/o
15.	Rehabilitation of victims of communal riots			Home Affairs has drafted a new Bill titled "The Prevention of Communal Violence (Access to Justice and Reparations) Bill, 2014", which was approved by the Cabinet on 16.12.2013. However, the House after dis- cussion in the Rajya Sabha on 05.02.2014 deferred its intro- duction.

## Identification of blocks for implementation of MSDP in Telangana

2238. SHRIMATI GUNDU SUDHARANI: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that Nyalkal, Zahirabad and Kohir blocks in Medak district of Telangana have been identified for implementation of Multi-Sectoral Development Programme (MSDP);

(b) if so, the details of programmes or schemes under MSDP which have been implemented in these blocks; and

(c) the physical targets set and achieved under MSDP since its implementations in these blocks, block-wise?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) The Minority Concentration Blocks in Medak district of Telangana namely Nyalkal, Zahirabad and Kohir were identified for implementation of Multi-sectoral Development Programme from 2013-14. All these 3 blocks are now located in the State of Telangana.